

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.1852  
TO BE ANSWERED ON 03.07.2019**

**CONSTRUCTION OF ROB'S/RUB'S IN KARNATAKA**

**1852. SHRI NALIN KUMAR KATEEL:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of proposals for construction of Railway Over Bridge (ROB) and Railway Under Bridge (RUB) received from Karnataka;**
- (b) the details of the proposals received from the State Government, Members of Parliament and others;**
- (c) the number of ROB's and RUB's that were constructed in Karnataka during the last three years, district/zone-wise;**
- (d) the amount spent on construction of the ROB's and RUB's in Karnataka;**
- (e) the number of proposals for ROB's and RUB's of Karnataka that are pending till date; and**
- (f) the details along with steps taken/proposed to be taken to complete all the ROB's and RUB's in Karnataka within the stipulated time?**

**ANSWER**

**MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY**

**(SHRI PIYUSH GOYAL)**

**(a) to (f): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO.1852 BY SHRI NALIN KUMAR KATEEL TO BE ANSWERED IN LOK SABHA ON 03.07.2019 REGARDING CONSTRUCTION OF ROB/RUBs IN KARNATAKA**

**(a) & (b): The proposals for construction of Road Over Bridges/Road under Bridges (ROBs/RUBs) in lieu of level crossings are normally received from the State Government. After completing various formalities regarding the consents for sharing of cost and closure of level crossings from State Government, proposals received for construction of ROB/RUBs in lieu of level crossings are further processed for their inclusion in Railway Works Programme. Sanctioning and construction of Road Over Bridges (ROBs) is a continuous process.**

**However, as on 01.04.2019, total 53 ROB and 107 RUBs has been sanctioned in the State of Karnataka. No proposal of ROB/RUBs which qualifies for Cost sharing and consent of State Government received, is pending in the Railway Board for the State of Karnataka.**

**(c): During last three years (2016-17, 2017-18, 2018-19) 36 Road over Bridges (ROBs) and 157 Road under Bridges (RUBs)/Subways have been completed in the State of Karnataka.**

**(d): State wise expenditure on construction of ROB/RUBs are not being maintained. However, year-wise amount spent on construction of ROB/RUBs over Indian Railways during the last three years is as under:-**

<b>Year</b>	<b>Expenditure incurred for construction of ROB/RUBs/Subways (₹ in Crores)</b>
<b>2016-17</b>	<b>3170.55</b>
<b>2017-18</b>	<b>3174.30</b>
<b>2018-19</b>	<b>3543.45</b>

**(e) & (f): No proposal of ROBs/RUBs which qualifies for Cost sharing is pending in the Railway Board for Karnataka. Railway undertakes construction of ROBs/RUBs in Railway portion whereas approaches are being constructed by State Government. Generally, there is no problem of construction of ROBs/RUBs in Railway portion. However, it is difficult to construct ROBs/RUBs on approaches because it depends upon many factors such as availability of land, removal of encroachments, fixing the alignment of approaches, allocation of requisite funds etc.**

**However, following pro-active measures have been taken in close coordination with various stakeholders to enhance the progress of construction of ROBs/RUBs in replacement of busy level crossings which are as under:**

- Joint survey with all concerned including State Government to finalise the tentative General Arrangement Drawing (GAD).**
- Standardization of drawings for various spans to avoid delay in designing.**
- Construction of ROB on single entity basis.**

**The progress of works is commensurate with the availability of funds.**

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